

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:797

ANSWERED ON:06.12.2004

VIOLATION OF RULES IN PURCHASE OF LIQUOR

Choudhary Shri Nikhil Kumar;Paswan Shri Ramchandra;Shakya Shri Raghuraj Singh;Shiwankar Shri Maha Deo Rao;Yadav Shri Parasnath;Yadav Shri Ram Kripal;Yadav Shri Ramakant

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government is aware of violation of rules in the purchase of liquor for selling through duty free shops at international airports in the country;
- (b) if so, whether the Government have conducted any inquiry into the cases of purchase of liquor without purchase order;
- (c) if so, the outcome thereof;
- (d) the loss suffered by the Government as a result thereof; and
- (e) the action taken by the government against erring officials?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)(SMT. RENUKA CHOWDHURY)

(a), (b), (c), (d) and (e): Complaints have been received alleging violation of rules and procedures in this regard. An enquiry has been ordered into these allegations.